Written Answers

(ग) इस पर सरकार की प्रतिक्रिया क्या है ?

उद्योग मंत्री (श्री नारायण दत्त तिवारी): (क) से (ग) बिहार स्मॉल इन्डस्ट्री एसोशिएशन से एक पत्र मिला था जिसमें बिहार के लघु उद्योग सेवा संस्थानों के कार्यकरण को बेहतर बनाने के लिए सुझाव दिए गए थे।

बिहार में लघ उद्योग सेवा संस्थानों के निदेशकों को यह सलाह दी गई है कि वे राज्य में लघु उद्योगों के विकास के लिए गहन अभियान चलाएं और अन्य समृचित अभ्युपाय करें।

Filling up of Posts Requiring Specialisation by Union Public Service Commission

*884. SHRI UTTAM RATHOD: SHRI M. SATYANARAYANA RAO:

Will the Minister of HOME AFFAIRS be pleased to lay a statement showing:

- (a) whether it is a fact that the UPSC is finding it difficult to get candidates for posts requiring specialisation in different fields:
- (b) if so, the number of such posts unfilled during the last two years and in which fields : and
- (c) the steps being taken to attract suitable candidates for such posts and fill them up without further delay?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Union Public Service Commission in their Report for the year 1981-82, have reported that the Commission could not find suitable candidates for 352 posts at different levels requiring specialisation in different fields.

(b) The number of posts in different fields which could not be filled up during 1980-81 and 1981-82 were 361 and 352 respectively. The details of the fields to which these unfilled posts related are given in Appendix IX of the 31st and 32nd Reports of the UPSC. These Reports have already

been placed on the Table of the House on 28.4.1982 and 2.3.1983 respectively.

(c) Apart from giving wide publicity to the vacancies by advertisement in national and regional newspapers, the UPSC have been adopting the "personal contact method" with experts in the relevant fields for obtaining suitable names for specialised disciplines and areas.

Foreign Money Received by Voluntary Agencies Engaged in Family Planning in India

*885. SHRIK. MALLANNA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether some international organisations and some other foreign social organisations contribute funds for the voluntary agencies engaged in family planning in India;
- (b) if so, the manner in which this help is being sought in our country; and
- (c) the estimated amount of money received by these agencies during past three years through such sources?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (c). The Ministry of Home Affairs receives intimations under Section 6(1) of the Foreign Contribution (Regulation) Act, 1976 in respect of foreign contributions received by various associations having a definite cultural, educational, economic, religious or social programme: From the intimations received it has been observed that voluntary agencies engaged in family planning received the following foreign contributions during the past three years:

1980: Rs. 2,59,79,803.72 Rs. 2,13,03,333.45 1981: 1982: 2,42,93,752.61 Rs.

(b) No information is available in this Ministry. The information may be sought from the Ministry of Health and Family Welfare who are concerned.